

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.424

**IA/4443/ND/2021 IA/1129/ND/2022 IA/1254/ND/2022**  
**IA/1461/ND/2022 IA/965/ND/2023 IA/527/ND/2022**  
**IA/867/ND/2022 Intervention Petition/28/ND/2022**  
**IA/2410/ND/2021 in IB/651/ND/2020**

**IN THE MATTER OF:**

Nuvision Delhi Pvt Ltd	...	Applicant
Versus		
Flywheel Logistics Solutions Pvt Ltd	...	Respondent

**Under Section 7 (IBC) Code, 2016**

**Order delivered on 01.07.2024**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **26.07.2024**.

-SD-

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**